

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

COMPANY APPLICATION NO. : :

PETITION NUMBER : TCP/115/2016

NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION : 397/398

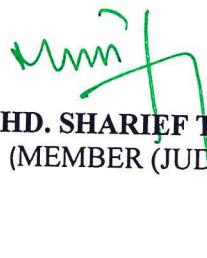
S.No.	Name (in Capital)	Represented by	Signature
1.	A. M. ILANGO	REPRESENTING COUNSEL FOR PETITIONERS	J.

ORDER

Counsel for Petitioner present. The previous order dated 10.04.2017 reveals that the Petitioner was directed to send fresh notice to all respondents and file the proof of service of notice by way of an Affidavit. But the petitioner failed to issue the private notice to the respondents. It is again directed that the petitioner shall issue private notice to all the respondents by way of speed post and file the proof of sending and effecting delivery of the notice to the respondents with an affidavit before the next date of hearing failing which appropriate order will be passed. Put up on 07.07.2017 at 10.30 A.M.

S. Vijayaraghavan -

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))